

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2587
ANSWERED ON 1ST DECEMBER, 2016

FIXING SPEED LIMIT ON NHS

2587. SHRI G.M. SIDDESHWARA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has undertaken any scientific analysis for fixing speed limit on different stretches of National Highways (NHs) and the number of speed limit signages placed thereon across the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to review the maximum speed limit on various stretches of NHs alongwith the duration of such reviews?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) National Highways are designed as per latest Indian Roads Congress (IRC) Codes, specifications and Ministry's guidelines. National Highways are designed for various speeds depending upon the terrain conditions and other site constraints as per the relevant IRC codes and practices. Speed limit boards are installed wherever the speeds are restricted due to the site conditions at particular locations based on survey investigations carried out in the highway development projects. However, limits of speeds for different categories of vehicles are notified vide SO 1997 (E) dated 05.08.2014 by Ministry of Road Transport & Highways under Motor Vehicles Act, 1988.
